

XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).7039/2005

(From the judgement and order dated 15/02/2005 in SA No. 164/2005 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAM PRASAD

Petitioner

(s)

VERSUS

KALUWA

Respondent

(s)

(With appln(s) for exemption from filing O.T. and prayer for interim
relief))

Date: 15/04/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner(s)

Mr. Shiam Narain Singh, Adv. (Not Present)

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

In view of the letter circulated by the counsel for the petitioner, adjourned by two weeks on account of his serious illness.

(Parveen Kr. Chawla)

Court Master

(Kanwal Singh)

Court Master